

ITEM NO.32+74

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11746/2017

(Arising out of impugned final judgment and order dated 21/12/2016 in WC No. 17859/2016 passed by the High Court of Judicature at Allahabad)

M/S. INDUS TECHNICAL EDUCATION SOCIETY

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T., permission to file synopsis and list of dates, permission to place addl. documents on record, interim relief and office report)

WITH

S.L.P.(C)...CC No. 8103-8104/2017

(With appln. for permission to file SLP and Office Report)

S.L.P.(C)Dy.No.14829/2017

(With appln. for permission to file SLP and Office Report)

Date : 09/05/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Parties

Mr. Ajit Sharma,Adv.

Mr. Vikas Singh, Sr.Adv.

Ms. Yugandhara Pawar Jha,Adv.

Mr. Kunal Verma, Adv.

Mr. Kartik Seth, Adv.

Mr. Pahlad Singh Sharma, Adv.

Mr. Abhishek Vikas,Adv.

Ms. Ruchira Gupta, Adv.

Mr. Shishir Deshpande,Adv.

Ms. Mona Sinha, Adv.

Mr. Salman Khurshid,Sr. Adv.

Ms. Yugandhara Pawar Jha, Adv.

Mr. Kunal Verma, Adv.

Mr. Kartik Seth, Adv.

Mr. Arpit Shukla, Adv.
Mr. Aman Khullar, Adv.
Mr. Zafar Khurshid, Adv.
S. Udaya Kumar Sargar, Adv.
Ms. Bina Madhavan, Adv
Ms. Ramandeep Kaur, Adv.
M/s. Lawyer S Knit & Co

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition(s)
is granted.

Heard the learned counsel for the
petitioner(s) and perused the relevant material.

Applications for exemption from filing
official translation and from filing certified copy
of the judgment are allowed.

Application(s) for impleadment are allowed.

Delay condoned.

Issue notice.

In the interim, it is directed only academic
and teaching activity be carried on in Kanpur
Institute of Technology.

(Neetu Khajuria)
Court Master

(Asha Soni)
Court Master